

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 15th May, 2014

No.HC.VII-04/2014/ 2769 /A. The High Court has been pleased to promote Smti Bijay Lashmi Boruah, Sub-Divisional Judicial Magistrate (S), Morigaon to Grade-II of the Assam Judicial Service with retrospective effect from 15.02.2008 i.e date of joining of her immediate junior Smti Rita Kar in Grade-II of the Assam Judicial Service. On her promotion to Grade-II of the Assam Judicial Service, she will get all consequential benefits, without however, any back wages. Her salary shall be fixed notionally upon such retrospective promotion at par with her juniors, who were promoted to Grade-II, vide High Court Notification No.HC.VII-03/2008/821/A dated 11.01.2008. Her seniority in Grade-II of the Assam Judicial Service will now be above Shri Manwar Ali, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and immediate below of Shri Pranjal Bora, Chief Judicial Magistrate, Dhemaji.

No.HC.VII-04/2014/ 2770 /A. On her promotion to Grade-II of the Assam Judicial Service, with retrospective effect, Smti Boruah is transferred and posted against the vacant post of Civil Judge & Asstt. Sessions Judge, Udalguri. On her posting as Civil Judge & Asstt. Sessions Judge, Udalguri, the present Chief Judicial Magistrate, Udalguri is relieved from the charge of Civil Judge.

No.HC.VII-04/2014/ 2771 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge of the Sessions Division/ jurisdiction with Head-quarters as shown below against her name with effect from the date of taking over charge as such:-

SI. NO.	Name of the Officer	Sessions Division	Head-quarters
1.	Smti Bijay Lashmi Boruah	Udalguri	Udalguri

By order,

Sd/- Sanjay Hazarika

JOINT REGISTRAR (VIGILANCE)

Memo No. HC.VII-04/2014/ 2772 - 2794 /A.

Dated 15.05.2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Smti Bijay Lashmi Boruah with the power of Civil Judge
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati

Contd.....

9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. The Joint Registrar (_____), Gauhati High Court, Guwahati
16. The Chief Judicial Magistrate, _____
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati
18. Smti Bijay Lashmi Boruah, Sub-Divisional Judicial Magistrate (S), Morigaon.
19. The Sub-Divisional Judicial Magistrate (M)/ (S), _____
20. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati
21. The Superintendent (_____), Gauhati High Court, Guwahati
22. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification
in the Gauhati High Court Website
23. The Secretary, NEJOTI, Guwahati
24. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial /Registrar
(Admn.), Gauhati High Court, Guwahati
25. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan,
Guwahati for publication of the Notification in the Assam Gazette.


15/5/14
JOINT REGISTRAR (VIGILANCE)

15/5/2014